

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6739
ANSWERED ON:17.05.2012
ALLOCATION OF LAND TO LANDLESS PEOPLE
Meghwal Shri Bharat Ram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to formulate any scheme to allot `Sawai Chak` land available with State Governments to the landless families belonging to Scheduled castes;
- (b) if so, the details thereof;
- (c) whether the Government proposes to formulate any scheme to provide access way to each and every farm for the farmers belonging to Scheduled Castes in future as the access way is not available for them to reach their farms at present; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) to (d): With a view to look into various issues related to land reforms, a Committee on State Agrarian Relations and the Unfinished Task in Land Reforms? was constituted under the Chairmanship of Minister of Rural Development vide Resolution dated 9.1.2008. The terms of reference of the Committee, inter-alia, include examination of land ceiling Programme in the country, distribution of government wasteland to the landless, distribution of Bhoodan land to the landless, access of the poor to the common property resources, issues related to homestead rights, etc. The Committee has submitted its report, and has made recommendations on various aspects of Land Reforms. The report of the Committee is to be placed before the National Council for Land Reforms? constituted under the Chairmanship of the Prime Minister for its consideration and directions. However, it has been decided that the recommendations of the Committee may be examined by an appropriate Committee of Secretaries (CoS) before these are placed for consideration of the National Council for Land Reforms?. Accordingly, the recommendations have been examined by the CoS and its Report has also been submitted to the Prime Minister?s Office by the Cabinet Secretariat. The Report of the Committee is available on the website of the Department, i.e., www.dolr.nic.in.